

SL. No.6

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

(PHYSICAL HEARING)

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)
CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 23.01.2023 AT 02:30 PM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC) 97/2023 in CP (IB) No.278/7/HDB/2018
NAME OF THE COMPANY	BS Ltd
NAME OF THE PETITIONER(S)	State Bank of India
NAME OF THE RESPONDENT(S)	BS Ltd
UNDER SECTION	7 of IBC

ORDER

IA(IBC)/97/2023

This application is filed seeking to take the 13th Progress Report filed by the Liquidator. Accordingly, the said progress report is taken on record and the application is disposed of.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)